

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3555  
ANSWERED ON:01.12.2010  
COAL BASED THERMAL POWER PROJECTS  
Maadam Shri Vikrambhai Arjanbhai;Sugavanam Shri E.G.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether some coal based thermal power projects are coming up near the ports in some parts of the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has studied the environmental impact on the setting up of these projects;
- (d) if so, the action taken by the Union Government thereon; and
- (e) if not, the reasons therefor?

**Answer**

MINISTRY OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FOREST (SHRI JAIRAM RAMESH)

(a) & (b) Yes, Sir. Ministry of Environmental and Forests have accorded environmental clearances to 47 coastal based thermal power projects after following the process as provided in the Environmental Impact Assessment Notification, 2006 and Coastal Regulation Zone Notification 1991.

(c) & (d) Developmental projects, including thermal power projects, are required to undertake the Environmental Impact Assessment (EIA) studies and prepare Environment Management Plan (EMP), for mitigating the environmental impacts, which are then appraised by the Expert Appraisal Committee for thermal Power plant constituted by the Ministry.

The project level Environment Impact Assessment studies are undertaken by the project proponent and not by the Ministry.

(e) Does not arise, in view of reply to part (c) & (d) above.